

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 32/BB/2021	For admission (obj not filed)	Sec 7 of I & B Code 2016	Mr. Putta Kempanna	Rahul Aggarwal	M/s Welworth Software Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Rahul Aggarwal

9844320530

ADVOCATE FOR RESPONDENT/s:

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.P. (IB)/32(BEN)2021

Court No. 1

Item No. 5

IBC under Sec 7

In the matter of:

PUTTA KEMPANNA

.....Petitioner

V/s

WELWORTH SOFTWARE PRIVATE
LIMITED

.....Respondent

Order delivered on.31/03/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI RAHUL AGGARWAL

For Respondent(s):

NONE

Order

Heard Shri Rahul Aggarwal, learned Counsel for the Petitioner and none appeared for the Respondent.

The learned Counsel for the Petitioner states that notice has been served on the Respondent and the proof of same is filed in the registry.

Post the case on 16.04.2021.


Member(T)


Member(J)